NO

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri RatakondaMurali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.82/BB/ 2017	-	Non- compliance of office objections	230/232	Greenpiece Projects Pvt. Ltd. & Another

SL. NAME (IN CAPITAL) N S SHASTRI

SIGNATURE

NO. & PHONE NUMBER 98450 14804 REPRESENTATION TO WHOM

NS SHASTRI

PETITIONERS

K Ishow

98450 14804

ORDER

PCA for Petitioner Company is present. He reported that, he has complied the objections raised by the registry. He requested the Tribunal to order notice to R.D, ROC, Income Tax Department & O.L. PCA reported that, there is no regulator for Petitioner Company. Hence, issue notice to the above authorities and PCA to furnish Bank particulars of the Company involved in the scheme. Counsel again requested the Tribunal to order for publication in news paper. Therefore, publication is ordered in **The Business Standard**, English Daily Bangalore Edition and in **Udaya Vani**, Kannada Daily news paper in Bangalore Edition and the publication shall be 10 days before the date of hearing. Registry to prepare notice on R.D, ROC, Income Tax Department & O.L and PCA for Petitioner Company is directed to collect the notices from the registry and to serve it on R.D, ROC, Income Tax Department Officer & O.L and to file proof of service. List it for hearing on 26/03/2018.

Member (T)

Member (J)